

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH**  
**COURT-IV**

17. C.A.(CAA)/20(MB)2024

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **04.04.2024**

Name of the Party: Marsh Mclennan Global  
Services India Private Limited

Section 230-232, 234 of Companies Act, 2013

**ORDER**

1. Mr. Kumar Kislay a/w Ms. Avni Sharma, Ld. Counsel for the Applicant present through virtual mode.
2. Heard the Counsel and perused the records. **Reserved for orders.**

Sd/-

**ANU JAGMOHAN SINGH**  
**Member (Technical)**

/Dubey/

Sd/-

**KISHORE VEMULAPALLI**  
**Member (Judicial)**